## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/98/2016

NAME OF THE PETITIONER(S)

: D.V. RAO

NAME OF THE RESPONDENT(S)

: Kandhari Fruitpack Pvt. Ltd. & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Adoth Marayan. V for A. K. Law Chambers Course for Petitioner. Adush

**ORDER** 

Counsel for petitioner present and prayed time for making submissions. No representation on behalf of respondents. Time extended at request. Put up on 16.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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